

DIVISION BENCH
COURT - I

S-14

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/55(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS CLARITY COMMODITIES PRIVATE LIMITED
UNDER SECTION	RULE 11 OF NCLT SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance VC and Physical (Hybrid) Mode

Mr. Soumava Ghosh, Adv.] For the Petitioner (SFIO)
Ms. Isabella Pal, Adv.
Ms. Swagata Roy, Adv.

Mr. D. N. Sharma, Adv.] For the Respondent
Mr. Nirmalya Dasgupta, Adv.
Mr. R. Ghosh, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the petitioner seeks three days' time to file hard copy of this petition with the Registry. Time is allowed.
3. Post this matter on **10.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**